

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 195 OF 2016

Dated: 7th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GMR Karmalanga Energy Ltd. & Anr.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1

Mr. Aditya Singh h/f
Mr. G. Umapathy for R. 2 & 4

Mr. Ravi Kishore
Mr. Prashant Mathur for R.5

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **14.12.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/js